

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA**

**STARRED QUESTION NO. : 115
(To be answered on the 3rd March 2016)**

SERVICES TO INTERNATIONAL DESTINATIONS

***115. SHRI KODIKUNNIL SURESH**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

(a) whether the Government is implementing any programme/taken any initiative to promote Indian carriers to operate services to the international destinations from various cities across the country and if so, the details thereof;

(b) the status of the above programme; and

(c) other steps taken/proposed to be taken by the Government to give a major boost to Indian carriers and spur growth of the civil aviation sector by improving connectivity to international destinations?

ANSWER

Minister of CIVIL AVIATION

नागर विमानन मंत्री

(Shri Ashok Gajapathi Raju Pusapati)

(a) to (c) : A statement is laid on the table of the House.

Statement referred to in reply to Lok Sabha Starred Question No.115 for reply on 03/03/2016 regarding 'Services to International Destinations'

(a) to (c): Yes Madam. Government of India has taken steps to promote Indian carriers to operate services to the international destinations by entering into Air Services Agreement/Memorandum of Understanding with 109 partner countries so far. From the year 2015 onwards, Government of India has concluded agreements/MoUs with countries viz. New Zealand, Mongolia, Barbados, Seychelles, Republic of Korea, Oman, Kenya, Sweden, Ethiopia, Finland, Kazakhstan, Bulgaria, Fiji with a view to provide international connectivity. Government has also granted traffic rights to Indian carriers for operations on international route. However, operation of any airlines depends upon its commercial viability, availability of aircrafts etc.
